

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 689
TO BE ANSWERED ON 05.02.2026

Vacancies of IFS in Andhra Pradesh and Telangana

689. SHRI RYAGA KRISHNAIAH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of sanctioned and vacant Indian Forest Service (IFS) cadre posts in the Forest Departments of Andhra Pradesh and Telangana;
- (b) since when the said posts are lying vacant and the steps taken by Government to fill those posts;
- (c) the number of IFS officers currently awaiting posting in both the States and the reasons for delay in their posting; and
- (d) the impact of non-posting of such officers on the forest administration and conservation efforts in the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) and (b) The total number of sanctioned cadre strength and vacancies of the Indian Forest Service officers in the State of Andhra Pradesh and Telangana are detailed below:

State/Cadre	Sanctioned cadre posts	Vacancy in the cadre posts
Andhra Pradesh	51	11
Telangana	50	0

As per information received from the Government of Andhra Pradesh the details of the vacant posts are at **Annexure-I**. Further, during each of the year 2024 and 2025, 6 IFS officers have been allocated Andhra Pradesh Cadre. The vacancies against direct recruitment quota are filled up through the Union Public Service Commission on the basis of the Indian Forest Service Examination conducted, each year. Similarly, the vacancies against the promotion quota for induction of State Forest Service officers into Indian Forest Service are also undertaken with concurrence of Union Public Service Commission.

(c) and (d) As per information received from the Government of Andhra Pradesh, presently, no IFS officer is awaiting posting in the State of Andhra Pradesh. Further, as per the information provided by the Government of Telangana, one officer in rank of PCCF has joined back the State from central deputation on 21.01.2026 and is awaiting posting.

Annexure-I

Annexure referred to part (a) (b) of the Rajya Sabha Unstarred Question No. 689 due for answer on 04.08.2025 asked by Shri Ryaga Krishnaiah regarding ‘Vacancies of IFS in Andhra Pradesh and Telangana’

Details of the vacant cadre posts of IFS Officers in the State of Andhra Pradesh

S. No.	Name of the Cadre Post	Vacant since
1	PCCF & Wildlife	01.09.2025
2	APCCF(SF)	31.03.2022
3	APCCF(B& A)	14.01.2025
4	APCCF(RS)	01.09.2025
5	CCF(Res. & IT)	12.09.2025
6	CCF(CRZ)	Last four years
7	CF(Vig.)	01.08.23
8	CF(RS)	Last two years
9	CF(SF)	Last four years
10	CF(Wet Lands)	Last five years
11	Dy.CF (Res.)	Last two years